

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1281(KB)2019
IA(I.B.C)/244(KB)2024, IA(I.B.C)/1592(KB)2023,
IA(I.B.C)/1918(KB)2023, IA(I.B.C)/732(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI BIR ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Urmila Chakrabroty, Adv.] For the Liquidator

Mr.Snehasish Chakraborty, Adv.]

Mr.Jitendra Patnaik, Adv.] For Respondent No. 2.InIA(I.B.C)/1918(KB)2023 &
] For Respondent No. 1 & 2 in IA(I.B.C)/732(KB)2022

ORDER

1. Ld. Counsel for the parties present.

2. **IA(I.B.C)/244(KB)2024**

(a) This IA has been filed by the liquidator for placing on record the Progress Report which is at Page Nos. 11 to 23. This IA is accompanied by an affidavit of Liquidator which is at Page Nos. 26 to 28.

(b) The Progress Report is taken on record and this IA is accordingly allowed and disposed of.

3. **IA(I.B.C)/1592(KB)2023**

(a) None appears for Respondent No. 1 to 8. Await presence of Respondent Nos. 1 to 8.

(b) Registry is directed to issue notice to Respondent Nos. 9 and 10 by speed post and by email and place tracking information on record. Dasti service is also permitted.

(c) Post this matter thereafter on **15.05.2024** for appearing of Respondents.

(d) In the meantime, interim order dated 5th January 2024 will continue till the next date of hearing.

4. **IA(L.B.C)/1918(KB)2023**

(a) Ld. Counsel for Respondent No. 2 is present.

(b) Registry is directed to issue notice to Respondent No. 1 by way of speed post and by email and place tracking information on record.

(c) Post this matter on **15.05.2024**.

(d) In the meantime, Respondent No. 2 to file reply affidavit within two weeks.

5. **IA(L.B.C)/732(KB)2022**

(a) Reply affidavit has been filed by both the respondents. Pleadings are complete.

(b) Post this matter for hearing on **15.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)